

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

Appeal 319/252/ND/2018

In the matter of
Jaipuria Mall (P) Ltd

....PETITIONER

SECTION :

Under Section 252

Order delivered on 04.4.2018

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

(V.K. Subburaj)
Hon'ble Member (Tech.)

For the Petitioner /applicant :-

For the Respondent/Corporate Debtor :

ORDER

None appears for the Appellant. Post the matter on 02.5.2018 for the appearance of the Appellant,. Non-appearance of the appellant on the said date will result in dismissal of the petition for non-prosecution.

List on 02.5.2018.

Sd.

(V.K. SUBBURAJ)
MEMBER (TECHNICAL)

Sd.

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit